

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 122
CP (CAA) No. 2/CB/2024

Proceedings under Section 230-232

IN THE MATTER OF:

Swadesh Business Solution Pvt. Ltd. -And- Gymfull Fitness Pvt. Ltd.

.....Applicant

Order delivered on 18/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. L D Sahoo, Advocate

For the Respondent

ORDER

Petitioner counsel present. List the matter on 09.08.2024.



Kaushalendra Kumar Singh
Member (Technical)



Deep Chandra Joshi
Member (Judicial)